

(b) whether Government are helping them financially to attend the festival?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) The proposal is still under consideration by the Festival authorities.

(b) The Government has agreed in principle to subsidise the transportation costs of the selected artistes to the extent of about Rs. 50,000/-.

#### Manganese Ore Ltd.

**2600. Shri P. C. Borooah:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government have decided to purchase shares in the Manganese Ore Ltd.;

(b) if so, to what extent; and

(c) the reasons which prompted Government to take this decision?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) and (c) The Government of India itself floated the Company by the name of Manganese Ore (India) Limited, in June 1962.

M/s. Central Provinces Manganese Ore Co. Ltd., a sterling company, had been mining some large manganese-bearing areas in Maharashtra and Madhya Pradesh since 1901. Their leases could not be further renewed and there was also some litigation by way of writ petitions etc. in the Courts. The blends of manganese ore mined by them had, however, established good markets abroad. Therefore, in the interests of manganese export trade and with a view to the implementation of Industrial Policy Resolution, Government of India entered into an agreement with M/s. Central Provinces Manganese Ore Co. Ltd. under which this new Company was formed to take over all the mines (except one) formerly held by the Central Provinces Manganese Ore Co. Ltd. Government of India, together with the Governments of Maharashtra

and Madhya Pradesh will hold 51 per cent of the Equity capital and the balance upto 49 per cent will be held by M/s. Central Provinces Manganese Ore Co. Ltd.

(b) So far, the Central and the State Governments have purchased 58,286 Equity shares and 19,400 Preference shares of Rs. 100/- each. After the valuation of the fixed assets of the Central Provinces Manganese Ore Co. Ltd. taken over by the new Company, is completed, more shares will be purchased by the Central and State Governments in terms of the agreement.

#### राजस्थान में फ्लोराइट की खोज

२६०१. श्री रतन लाल : क्या खान और ईंधन मंत्री यह बताने का कृपा करेंगे कि :

(क) राजस्थान के डूंगरपुर जिले में पाल मांडव स्थान पर फ्लोराइट का खोज में अब तक क्या प्रगति हुई है ;

(ख) इस पर अब तक कितना व्यय किया जा चुका है ; और

(ग) तृतीय योजना की शेष अवधि में फ्लोराइट का खोज का विस्तार करने सम्बन्धी योजना का ब्यौरा क्या है ?

**खान और ईंधन मंत्री (श्री के० दे० मालवीय) :** (क) राजस्थान सरकार ने जिला डूंगरपुर के मण्डा का पाल नामक स्थान पर विस्तृत पूर्वक्षण सर्वेक्षण कार्य किया है और १० प्रतिशत से लेकर २० प्रतिशत तक कैल्सियम फ्लोराइट से युक्त लगभग दो मिलियन टन के फ्लोराइट के संचय सिद्ध किये हैं। खान-क्षेत्र में रिहायश, क्वार्टरों से सम्बन्धित निर्माण कार्य पूरा हो चुका है और पहुँच सड़क का निर्माण हो रहा है। परियोजना के खनन/पीसने वाले भाग के लिए परामर्श-दाताओं की नियुक्ति में राज्य सरकार के विचाराधान है।

(ख) राज्य सरकार द्वारा इस सम्बन्ध में लगभग १२ लाख रुपये खर्च किये गये हैं।

(ग) राज्य सरकार ने यह भी बताया है कि ज्यों ही परामर्शदाताओं का नियुक्ति को अन्तिम रूप दिया जायेगा और सम्भाव्य रिपोर्ट प्राप्त होगा त्यों ही खनन और फीसने वाले प्लांट का स्थापना का योजना पर विचार किया जायेगा। १९६५-६६ के अन्त तक इस योजना में प्रति वर्ष में फ्लोराइट सांद्रण (fluorite concentrate) का १२,००० टन का उत्पादन शामिल है ।

राजस्थान में निम्नलिखित फ्लोराइट निक्षेपों के अतिरिक्त गुजरात और मध्य प्रदेश में भी पूर्वोक्त खनन कार्य किया जा रहा है :

- (१) राजस्थान सरकार ने खान तथा भूविज्ञान निदेशालय ने झुंझुनू जिले में छापोली और डूंगरपुर तथा उदयपुर के निकटस्थ क्षेत्रों में फ्लोराइट निक्षेपों के पूर्वोक्त कार्य को हाथों में लिया है ।
- (२) भारतीय भूगर्भीय सर्वेक्षण विभाग द्वारा बरोदा जिले के अम्बा-डूंगर तथा कारोपानी स्थानों में फ्लोराइट निक्षेपों का अन्वेषण कार्य किया जा रहा है ।
- (३) १९६१ से रायपुर जिले के चांदो डूंगरा नामक स्थान में भिलाई स्ताल परियोजना अब फ्लोराइट का खनन कर रहा है । वे इस इलाके में अपने कार्यकलापों को बढ़ाने का कार्यक्रम रखते हैं ।

#### Scholarships to Poor Students

2602. Shri Ulaka: Will the Minister of Education be pleased to state:

(a) the number of poor but meritorious students under the National Scholarships Scheme who have been given Scholarships during 1962-63; and

(b) whether this number is going to be raised during 1963-64?

The Minister of Education (Dr. K. L. Shrimali): (a) 2400 students whose parents/guardians' income did not exceed Rs. 1,000/- per month were awarded scholarships.

(b) No, Sir.

#### Organisation of a Conference of English Teaching Experts

2603. Shri Ram Harkh Yadav: Will the Minister of Education be pleased to state:

(a) whether Government have organised a conference of English Teaching Experts in New Delhi recently;

(b) whether foreign English Teaching Experts have also been invited; and

(c) the aims and objects of the conference?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). A meeting convened by the National Council of Educational Research and Training of experts in the field of teaching English was held during the period 14th to 20th April, 1963 for a study of the position and problems of teaching of English as a foreign language in Schools in India. Only Indian Experts participated in the conference throughout its duration but one foreign linguist from a technological institute in India also participated for one day by invitation.

#### Pending Cases in Andhra Pradesh High Court

2604. Shri E. Madhusudan Rao: Will the Minister of Home Affairs be pleased to state: